

O.A. No.418/2004

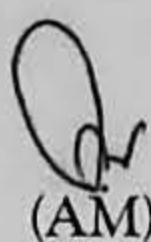
09.05.2014

Hon'ble Mr. Justice S.S. Tiwari - JM
Hon'ble Ms. B. Bhamathi - AM

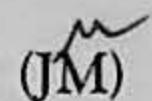
Shri Bashist Tiwari Advocate is present for the applicant. None is present for the respondents.

It is informed by learned counsel for the applicant that applicant does not turn-up for last several dates. Hence, he says that this case has become infructuous.

Accordingly, it is dismissed as infructuous.



(AM)



(JM)

Sushil